

**Paucity of Natural Gas in Tripura**

1706. SHRI SAMAR CHOUDHURY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether due to paucity of Natural Gas availability, large sized gas based industrial projects cannot come up in Tripura;

(b) if so, whether the Government intend to intensify exploration work in the State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) Tripura has gas production potential of 2.02 Million Standard Cubic Metres per day (MMSCMD) from established projects. Of this, allocation of 1.8 MMSCMD has been made to various consumers. Against this allocation, contracted quantity is 1.2 MMSCMD, and off-take varies from 0.8 to 0.95 MMSCMD only.

(b) and (c) Yes, Sir. ONGC has programmed to acquire 1010 Ground Line Kilometers (GLK) of '2D' seismic data and to drill 2 exploratory wells during IX Plan in Tripura Sector of Assam-Arakan Fold Belt. Further, a block AA-ON/3, covering an area of 2988 sq. km., comprising parts of Central and Eastern Tripura has been awarded to M/s. Okland International LDC of USA for exploration.

**Purchase Committees for Unani Medicines**

1707. SHRI AMAR ROY PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the procedure/criteria adopted to constitute the various Purchase Committees for CGHS Unani Medicines during the last three years;

(b) whether frequent changes are made in the procedure/criteria for the constitution of such committees; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) The purchase Advisory Committee is normally constituted for a period of 2 years with the

approval of Competent Authority. At present, the committee consists of the following members:

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| 1. Addl. Dir. (HQ)                                     | Chairman         |
| 2. Addl. Dir., MSD                                     | Member           |
| 3. Dy. Advisor (Unani)                                 | P.A.C. Member    |
| 4. Sr. Med. Officer I/c<br>CGHS Unani Med. Store Depot | Member Secretary |
| 5. Sr. Med. Officer (Unani)                            | Technical Member |
| 6. Sr. Med. Officer (Unani)                            | Technical Member |

**Cyber Dhabas Scheme**

1708. SHRIMATI SHEELA GAUTAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Mahanagar Telephone Nigam Limited have introduced a 'Cyber Dhabas Scheme'; and

(b) if so, the details and the proposed locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) MTNL has announced the Cyber Dhabas Scheme to provide internet, ISD/STD/PCO, Video Conferencing, Fax and various other Value Added Services at strategic locations in Delhi & Mumbai for the benefit of public. No Cyber Dhaba has been opened as yet.

Telephone: out of order based on Solar System

1709. SHRI SUNIL KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephones based on solar system are not working in Bankura and Bardhaman districts specially Barsal, Nityanandapur (Both Gangajalghati P.S.), Bangora, Mejia and Ramchandrapur (Mejia P.S.) in West Bengal;

(b) if so, the reasons therefor, and

(c) the steps taken/proposed to be taken by the Government in this regard?